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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A.NO. 189/2003
IN
O.A. 288/2003

New Delhi this the 21st day of July, 2003.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Gianendra Kumar and Anr.

.. Review Applicants

VERSUS

1. Union of India thro'
Director General (Works),
Head of Central Public,
Works Department, Nirman Bhawan,
2. Addl. Director General (Training),
CPWD, 'E' Wing, Nirman Bhawan,
New Delhi-110011

.. Respondents

O R D E R (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

We have perused the averments in Review Application (RA 189/2003) in OA 288/2003. In this RA, a prayer has been made as follows:-

"Review and set aside impugned final order RA/1 dated 30.5.2003 and either dispose of OA: 288/03 on merits on the basis of arguments heard or tag it with OA 1874/2001 : Ajmer Singh Vs. UOI, grant any other relief. Exempt filing of certified copy of impugned final order, as the original is on record of OA 288/2003 itself".

2. In the order dated 30.5.2003, the Tribunal had held as follows:-

"In the circumstances of the case, we are unable to agree with the contentions of Shri G.K. Aggarwal, learned counsel that this case is distinct and can be separated from the case of Ajmer Singh (supra), on which a decision has yet to be pronounced by the Tribunal, in terms of Hon'ble High Court order dated 24.9.2002. On the other hand, the decision in the OA will follow from the

Yours,

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decision of the Tribunal in Ajmer Singh's (supra). In this view of the matter, we dispose of this OA that the decision in the present case shall abide by the decision of the Tribunal in Ajmer Singh's case (supra). No order as to costs".

3. In the above facts and circumstances of the case, we are unable to agree with the contentions of the learned counsel for the review applicants in Para 1.1 of the grounds in RA, that there is any error apparent on the face of the record. Accordingly, RA 189/2003 is rejected.

(Govindan S. Tampi)
Member (A)
SRD

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)